

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 95 OF 2016

Dated: 09th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd.

....Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Abhijeet Lala

Ms. Molshree Bhatnagar

ORDER

Issue fresh dasti notice to Respondent No.2 returnable on
07.09.2016.

List the matter on **07.09.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**